

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:422
ANSWERED ON:23.07.2003
BRINGING BACK MORTAL REMAINS FROM ABROAD
SURESH KODIKUNNIL

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government are aware of the cumbersome procedural formalities to be complied with for bringing mortal remains of Indians from abroad;
- (b) if so, the steps proposed to be taken to simplify the procedure; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI VINOD KHANNA)

- (a) & (b) Bringing back of mortal remains is governed by the laws and regulations of the country where the death has occurred. Indian Missions / Posts abroad provide all assistance for expeditious return of mortal remains of Indian citizens.
- (c) Does not arise.